

SECTION IVB

Listed on 25.03.2015

Court No. 15

IN THE SUPREME COURT OF INDIA Item No. 1
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL)NO. 18945 OF
2014.

WITH PRAYER FOR INTERIM RELIEF

AND

INTERLOCUTORY APPLICATION NO.1

(Application for condonation of delay in filing SLP)

Union of India & Anr ...Petitioner(s)

Versus

Rajesh Jain ...Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 11.07.2014 when the Court was pleased to pass the following order :-

"Issue notice on the application for condonation of delay and so also special leave petition.

Connect with S.L.P (C) No. 27873 of 2010."

Accodingly show cause notice by Regd. A.D. post was issued on 01.08.2014. Neither A.D. Card nor unserved cover containing notice has been received back from sole Respondent so far. The instant matter has been tagged with SLP (C) No. 27873 of 2010.

Service of show cause notice is not complete.

The matter is listed before the Hon'ble Court with this office report.

Dated this the 24th day of March, 2015.

ASSISTANT REGISTRAR

Copy to :-Mr. Anil Kumar, Advocate.

ASSISTANT REGISTRAR